1051 Statement re. Theft of FEBRUARY 17, 1964 Papers laid on the Table 1052 Sacred Relic from Hazratbal

ग्रम्यस महोदय: ग्रब ग्रगर लोक सभा का किसी स्टेट के साथ मामला हो तो में उस में दखल कैसे दे सकता हं ?

Mr. Speaker: The Home Minister.

The Minister of Home Affairs (Shri Nanda): I shall obtain the necessary information and give it to the House.

Mr. Speaker: In fact, I had called him in connection with another subject, where he wanted to make a statement.

12.02 hrs.

## STATEMENT re THEFT OF SACRED RELIC FROM HAZRATBAL

Shri Nanda: I am now in a position to give the information to the House in connection with the theft of the Sacred relic from the Hazratbal shrine. A preliminary charge-sheet in the relic theft case has been filed against certain persons. The investigation of the case is still preceeding and it is possible that other suspected persons might come to light, who may also have to be prosecuted. The accused persons who have so far been arrested are:

- Abdul Rahim Bandey, Mujawar of Hazratbal;
- Abdul Rashid, son of Syed Mohd. Yusu of Village Traal.
- 3. Ghulam Mohd. Butt.

श्री रामसेवक यादव (बाराबंकी) : ग्रध्यक्ष महोदय, इस सूचना के ग्राधार पर मैं एक जानकारी चाहता हं....

Mr. Speaker: All arguments and discussions had been completed that day. The only thing was that he should disclose the names of those persons.

Shri Nath Pai (Rajapur): One of the demands of the people of Kashmir has been that in order to ensure there is no kind of repetition of the same old mistake, the trial should be held

by a judge who is sent from Delhi. May I know whether Government is considering that proposal?

Mr. Speaker: He has already stated that.

Shri Namda: I have already stated that we shall provide a judge from outside the State.

श्री रामसेवक यादव : मैं जानना चाहूंगा कि जिन तीन व्यक्तियों के नाम स्रभी मंत्री महोदय ने बतलाये, वे तीनों स्रादमी किसी राजनीतिक संस्था से सम्बद्ध हैं य नहीं हैं या इन में कोई नेशनल कांफ्रेंस काा भी स्रादमी है ?

ग्रध्यक महोदय : उन्होंने नाम बतला दिये, ग्रब वह किस पार्टी को विलोंग करते हैं इस से हमें क्या सरोकार है ?

एक माननीय सदस्य : यह जानना जरूरी है ।

12.04 hrs.

PAPERS LAID ON THE TABLE

NAVY (PRESCRIBED OFFICERS) REGULA-TIONS, 1963

The Minister of Defence (Shri Y. B. Chavan): Sir, I beg to lay on the Table a copy of the Navy (Prescribed Officers) Regulations, 1963 published in Notification No. S.R.O. 355 dated the 28th December, 1963, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-2256/64].

RULES UNDER THE CINEMATOGRAPH ACT, 1952

The Minister of Parliamentary
Affairs (Shri Satya Narayan Sinha):
Sir, I beg to re-lay on the Table a
copy each of the following Rules under
sub-section (3) of section 8 of the
Cinematograph Act, 1952:—

(i) The Cinematograph (Censorship) Second Amendment